

## Annexure – 5

Name of the corporate debtor: Wiz LogtecIndia Private Limited; Date of commencement of CIRP: 17-04-2026; List of creditors as on: 05-05-2026

## List of operational creditors (Government Dues)

(Amount in ₹)

Sl. No	Details of Claimant		Details of Claim Received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim rejected	Amount of claims under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					
1	GST Department (Deputy Commissioner of State Tax, Mumbai)	State Government	30/04/2026	32,66,34,743	Nil	Claims arise through Demand Notice for the FY 2018-19, 2020-21, 2021-22, 2022-23, 2023-24, 2024-25.	Nil	No	Nil	Nil	Nil	Nil	32,66,34,743	Details and clarification have been sought from the management of the Corporate Debtor as to whether any appeal has been preferred against the orders forming the basis of the claim and whether any stay has been granted by the competent authority against the said orders. Upon receipt of the requisite information and supporting documents from the management, the claim shall be examined and dealt with in accordance with the provisions of the Insolvency and Bankruptcy Code, 2016 and the applicable regulations.
<b>Total</b>				<b>32,66,34,743</b>	<b>Nil</b>		<b>Nil</b>	<b>No</b>	<b>Nil</b>				<b>32,66,34,743</b>	